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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE, CHENNAI**

**Original Application No. 26 of 2021 (SZ)**

**IN THE MATTER OF**

Tribunal on its own motion-SUO MOTU Based on the News item in The New Indian Express, Chennai Edition, Dated 23.01.2021, "Biomedical waste dumped near Chennai's Thiruneermalai Lake not removed even after a week".

... Applicant

**Versus**

1. The Chief Secretary to Govt. of Tamil Nadu,  
Govt Secretariat, Fort St. George  
Chennai, Tamil Nadu 600 009.
2. The Secretary to Govt. of Tamil Nadu,  
Department of Environment, Govt. Secretariat,  
Fort St. George, Chennai, Tamil Nadu- 600 009.
3. The Principal Secretary to Govt. of Tamil Nadu,  
Health and Family Welfare Department,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu- 600 009.
4. Additional Chief Secretary to Govt. of Tamil Nadu,  
Municipal Administration and Water Supply Department,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu- 600 009.
5. The Chairman,  
Tamil Nadu Pollution Control Board,  
No. 76, Anna Salai, Guindy, Chennai,  
Tamil Nadu 600- 032.
6. The District Collector,  
Chengalpet District,  
Collector Office, GST Road,  
Chengalpattu 603 001.
7. Pallavaram Municipality,  
By its Municipal Commissioner,  
New Colony, Chrompet,  
Chennai 600 044.
8. Thiruneermalai Town Panchayat,  
Rep. by its Executive Officer,

*R. Abagumana*

**COMMISSIONER**

Tambaram City Municipal Corporation

No. 6A, Main Road, Thiruneermalai,  
Chennai 600 044.  
9. Commissioner  
Tambaram City Municipal Corporation  
Tambaram  
Chennai - 45 ... Respondents.

**STATUS REPORT CUM ACTION TAKEN REPORT FILED ON BEHALF  
OF THE 9<sup>TH</sup> RESPONDENTS**

I, Alaghumeena, Commissioner, Tambaram City Municipal Corporation, do hereby solemnly affirm and sincerely state as follows:

1. I humbly submit that this Hon'ble Tribunal has taken suo moto cognizance based on the News item in The New Indian Express, Chennai edition Dated 23.01.2021, "Biomedical waste dumped near Chennai's Thiruneermalai Lake not removed even after a week".
2. I humbly submit that pursuant to the direction of this Hon'ble Tribunal, this Respondent filed its Status Report before this Hon'ble Tribunal on 22.03.2021 and report dated 07-05-2022 and the same was considered by this Hon'ble Tribunal. The said Status Reports filed by this Respondent may be treated as part and parcel of this Status cum Action Taken Report.
3. I humbly submit that the recommendations of the joint Committee in the above said subject matter before the Hon'ble National Green Tribunal have all been complied with.
4. Further, the question of accumulation of solid wastes in the area adjoining the Burial Ground of the erstwhile Thiruneermalai Town Panchayat was raised during the previous hearing. In this regard it is submitted that the said Solid wastes that were dumped more than 2 years back by the Town Panchayat were all removed and the entire area has been cleared of solid wastes. There is no further dumping in the said area.

*R. Alaghumeena*  
COMMISSIONER  
Tambaram City Municipal Corporation

5. It is submitted that the area of the Burial ground is not used for the past few years for dumping solid wastes.

6. I humbly submit that this Respondent has taken all earnest steps to protect the environment from any untoward incidents of pollution being caused by any miscreants. Besides, this respondent has been following the directions of this Hon'ble Tribunal diligently and adequate measures are being taken to comply with Environmental Laws in an efficient manner.

Under the above circumstances, I respectfully pray that this Hon'ble Tribunal may be pleased to record the above status cum action taken report and pass any such further other order deem fit and proper to the circumstances of the case and thus render justice.

#### VERIFICATION

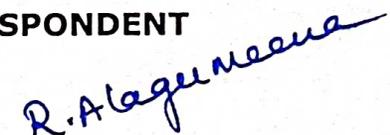
I, Alaghumeena Commissioner, Tambaram City Municipal Corporation do hereby verify that the contents of above Paragraphs are true to the best of my knowledge and are believed to be true on legal advice and that I have not suppressed any material fact.

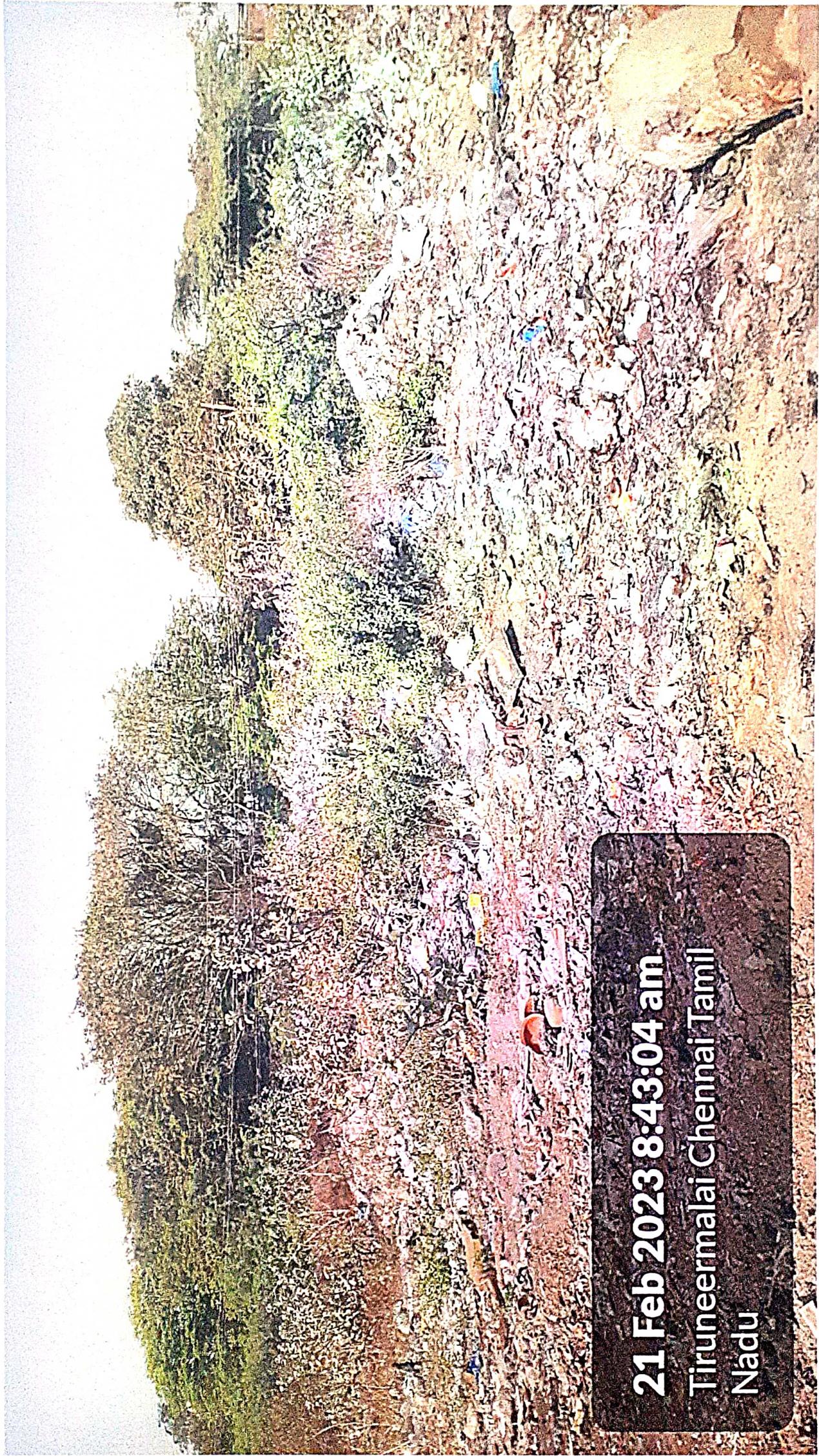
Verified at Chennai on this the 28th day of February, 2023

Before me

  
**S. RAM SENTHIL KUMAR**  
ADVOCATE. E. No. 2522/06  
# D5, 31/15, 1st Main Road,  
Gandhi Nagar, Adyar,  
Chennai - 600 020

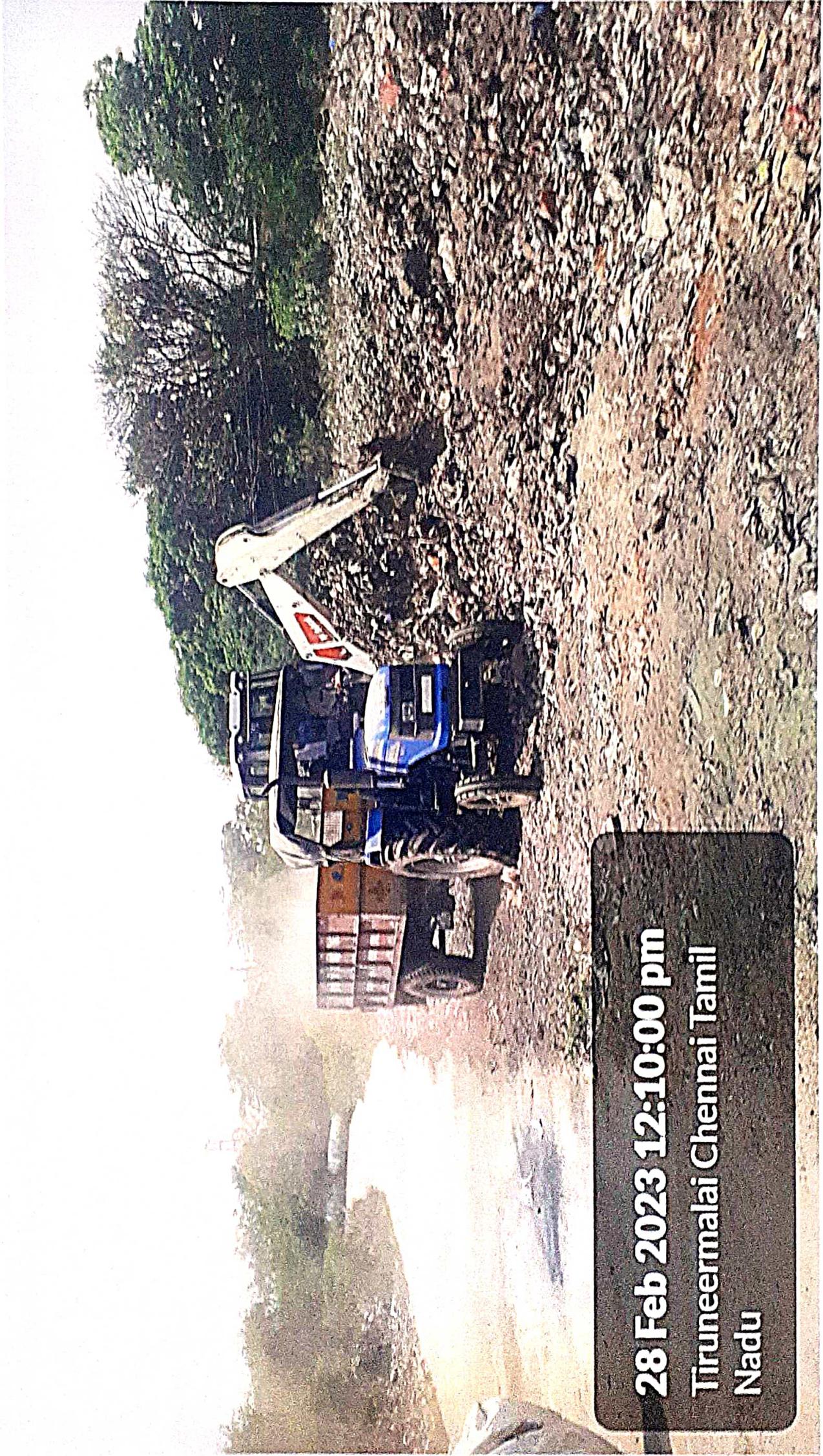
9<sup>TH</sup> RESPONDENT

  
COMMISSIONER  
Tambaram City Municipal Corporation



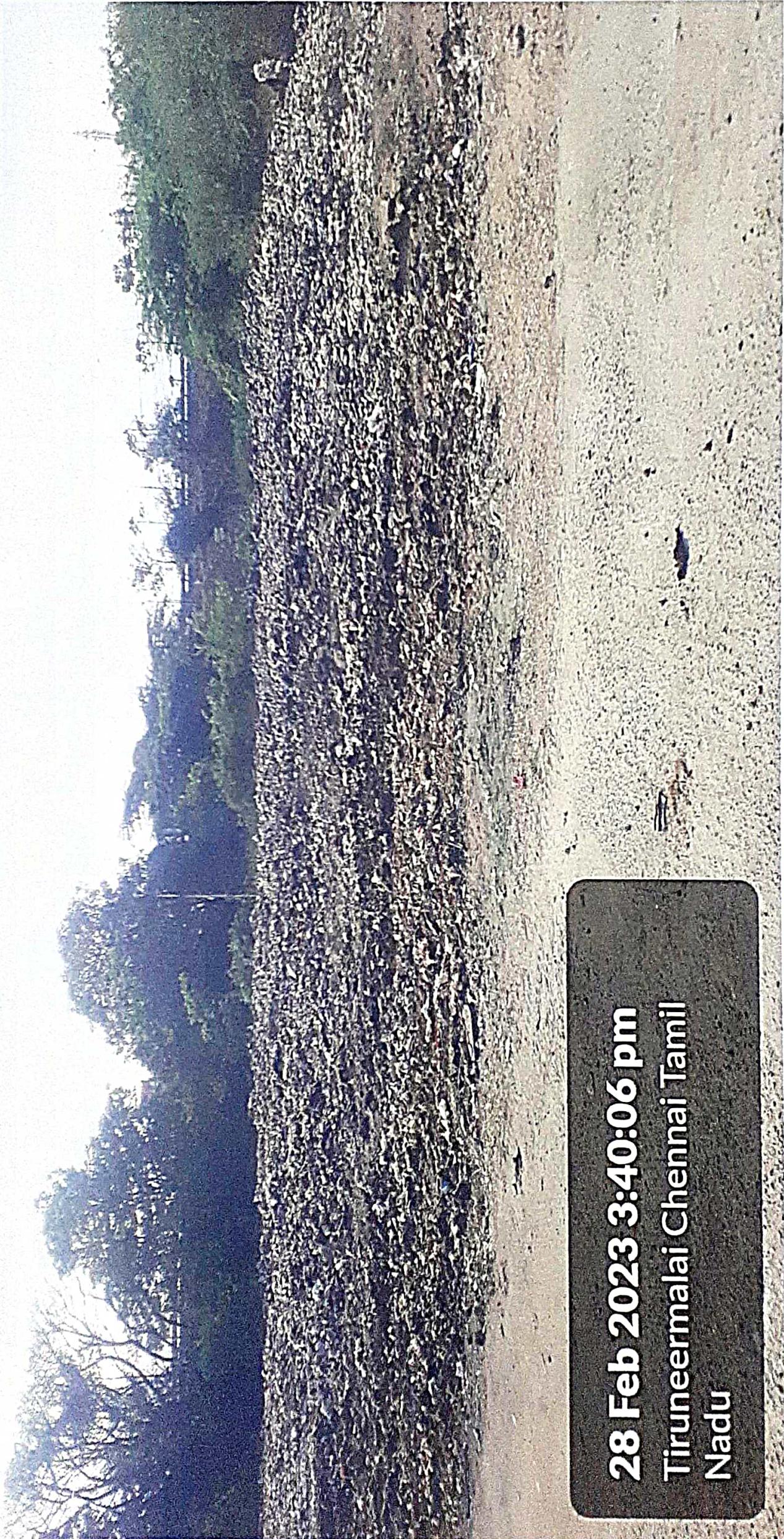
**21 Feb 2023 8:43:04 am**

**Tiruneermalai Chennai Tamil  
Nadu**



**28 Feb 2023 12:10:00 pm**

**Tiruneermalai Chennai Tamil  
Nadu**



**28 Feb 2023 3:40:06 pm**  
**Tiruneermalai Chennai Tamil**  
**Nadu**

**BEFORE THE NATIONAL  
GREEN TRIBUNAL (SZ)  
BENCH AT CHENNAI**

**O. A. No. 26 of 2021 (SZ)**

**STATUS REPORT**

**M/S.P.SRINIVAS (828/1994)  
N.K. PONRAJ (2263/2009)  
R.PURUSHOTHAMAN (263/2011)**

**COUNSEL FOR 9<sup>th</sup> RESPONDENT.**

**Cell No. 9940118337**